## GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:3856 ANSWERED ON:16.12.2011 MEGA POWER PROJECTS Singh Chaudhary Lal

## Will the Minister of POWER be pleased to state:

- (a) whether Government has noticed any irregularities in Mega Power Projects;
- (b) if so, the details thereof;
- (c) the possible loss to the exchequer due to such irregularities; and
- (d) the corrective measures taken by the Government in this regard?

## **Answer**

## THE MINISTER OF STATE IN THE MINISTRY OF POWER(SHRI K.C. VENUGOPAL)

- (a) : Thermal power projects with capacity of 1000 MW or more (700 MW for projects at J&K and North-eastern States) and hydel power projects with capacity of 500 MW or more (350 MW for projects at J&K and North- Eastern States) which have been granted mega status certificates in accordance with mega power policy, are mega power projects. No irregularities has been noticed in mega power projects so far.
- (b) to (d): Do not arise in view of reply at (a) above.